

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

OA No.527/95

Date of Decision: 4.3.1997

BETWEEN:

M. Narasimham

.. Applicant

AND

1. Senior Superintendent
of Post Offices,
Prakasam Division,
Ongole - 523 001

2. Sub-Divisional Inspector (Postal)
Ongole -- West Sub.Division,
Ongole - 523 001

.. Respondents

Counsel for the Applicant: Mr. P. Krishna Reddy

Counsel for the Respondents: Mr. V. Rajeswara Rao

CORAM:

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI: VICE CHAIRMAN

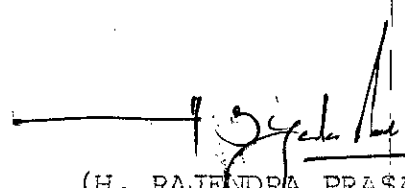
THE HON'BLE MR. H. RAJENDRA PRASAD: MEMBER (ADMN.)

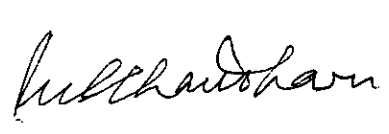
ORDER

(Per Hon'ble Mr. Justice M.G. Chaudhari: Vice Chairman)

Counsel for the applicant absent. Mr. V. Rajeswara Rao
Addl. CGSG for respondents.

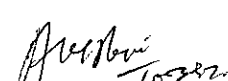
Mr. Rajeswara Rao placed on record instructions received from the respondents that the sole applicant is reported to have died on 27.11.1996. The OA accordingly is dismissed as abated. The legal representatives of the applicant will be at liberty to apply for setting aside the abatement and bringing them on record and thereafter for the restoration of the OA if the cause of action survives in their favour and subject to limitation. The interim order Dt.27.4.95 stands vacated, without prejudice to ask for interim relief in the event of OA being restored. OA thus stands dismissed as abated. No order as to costs.


(H. RAJENDRA PRASAD)
MEMBER (ADMN.)


(M.G. CHAUDHARI)
VICE CHAIRMAN

KSM

Date: 4th March, 1997


Deputy Registrar (D) cc.

324

O.A.527/95.

To

1. The Senior Superintendent, of Post Offices,
Prakasam Division, Ongole-001.
2. The Sub Divisional Inspector (Postal)
Ongole-West Sub Division, Ongole-1.
3. One copy to Mr.P.Krishna Reddy, Advocate, CAT.Hyd.
4. One copy to Mr.V.Rajeswar Rao, Addl.CGSC.CAT.Hyd.
5. One copy to D.R.(A) CAT.Hyd.
6. One spare copy.

pvm.

26/3/97

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (ADMN)

Dated: 4-3-1997

ORDER / JUDGMENT

M.A./R.A/C.A. No.

in

O.A.No.

527/95.

T.A.No.

(W.P.)

Admitted and Interim Directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm.

